

country. To improve country's balance of payments position, which will enable re-payment of debt in foreign exchange, Government have been taking steps to augment exports to reduce imports by pursuing vigorously the policy of import substitution and to encourage remittances.

**Amount advanced to units by Commercial Bank branch of Bihar**

936. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3283 of 2 October, 1982 regarding effect of credit squeeze on Industry. Trade and economy and state:

(a) what is the latest position with regard to the credit advanced to and re-payment made by wholesale trade in essential commodities; and

(b) what is the total amount advanced and the number of units to whom advanced by each of the commercial bank branches, particularly, by the Indian Bank branches of Madhubani, Jalep and Baheri, State Bank branches of Kamtaul etc., for the self-employment productive endeavour during October, 1981- October, 1982?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) (a) Available data relating to scheduled commercial banks' outstanding advances to wholesale trade, for foodgrains, sugar including Khandsari, cotton and kapas and raw jute are given below:

(Rupees crores)

	Outstanding as on the last Friday of	
	September, 1981	September, 1982
1. Foodgrains	122.4	153.6
2. Sugar (including Khandsari)	121.7	383.8
3. Cotton and kapas	246.7	251.4
4. Raw Jute	37.4	31.5

(b) Branch-wise data is not readily available. Latest available data in respect of Madhubani District of Bihar for all Scheduled Commercial Banks is as follows:

(Rs. in crores)

	As on December, 1980	
	No. of Accounts	Amount outstanding
Agriculture	10595	2.48
Industry	846	0.46
Transport operation	1093	0.29
Services	6594	0.74
Trade	2766	0.77
Personal loans	427	0.13
All others	1805	0.62
Total Bank credit	24126	5.49
Of which or S.S.I.	744	0.37

**Payment of cash awards by State Governments/Union Territories to awardees of Sena medals**

937. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that most of the State Government/Union Territories give cash awards to those who have been awarded Sena Medals by the President;

(b) whether his Ministry sends the names and addresses of such awardees to the State Governments/Union Territories concerned for release of cash awards to them;

(c) if not, whether such proposals have been under the consideration of his Ministry; and

(d) if there any other procedure available in his Ministry to ensure the payment of cash awards by State Governments/Union Territories to the awardees of Sena Medals?